## **Declaration of Assets and Liabilities**

Year 2021-22

I, RAJESH KUMAR, son of Shri Bhuwneshwar Prasad, aged 45(approx) years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Assistant, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) PRATIBHA KUMARI (WIFE)	Dependant-1 Name AKSH RAJ (SON)	Dependant-2 Name	Dependant-3 Etc. Name	
	(ii) Cash  Rs.15,000/-  (ii) Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Fixed Deposit  (iii) Bonds, Debentures and Shares in companies		₹Rs.10,000/-	NIL	NA	NA NA	
			UCO Bank Saving Account- Rs.4,30,000/-	NIL	NA		
(iii)			NIL	NIL	NA	NA	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Rs. 11,383/- YLY Contribution SBI NPS Current Fund Value- Rs.2,34,923/-	LIC 1.Rs.11,621/- YLY 2.Rs.6,065/- HLY Contribution	LIC Rs. 8,685/- YLY Contribution	NA	NA	
(v)	Motor Vehicles (details of make, etc.)	otor Vehicles TWO WHEELER- etails of make, 01		NIL	NA	NA	
(vi)	Jewellery (give details of weight and value)	NIL	Gold-90 gm Silver-400gm	NIL	NA	NA	
vii)	Other assets, such is values of claims interests NIL		NIL	NIL	NA	NA	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Raissh Kymor

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NA	NA	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NA	NA	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NA	NA	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	HOUSE MOH-RAY HASANPUR CHAI TOLA, BHIKHNA PAHARI, PS- KADAMKUAN, PATNA-4 Area-786.5 Sq Feet MVR Value- Rs.29,08,000/-	NIL	NA	NA	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NA	NA	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL

	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	<ul><li>(e) dues to departments dealing with government transport (including aircraft and helicopters)</li></ul>	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL BAZPK2327L	NIL
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	51 M 1	ΓS/BLA- 1	241						
Gender	:-	M		(M/F)						
Date of Birth	i-	2	5	1	0	1	9	7	6	(DD/MM/YYYY)
Class/Group	:-	В		(A/B/C)						
Cadre	:-	Bihar	Bihar Legislative Assembly Secretariat service							
				g. B.A.S ecretariat			itive Sei	rvice,		
Home District	:-	Patna								

I hereby declare that the above details are true to the best of my knowled ge and belief. I further declare that ancestral property has not been provided so far. I am entitled of 1/4<sup>th</sup> of the total landed property of my mother.

Signature Raiosh Kyman

Name of Employee: RAJESH KUMAR

Place:Patna Designation: Assistant

Date: 0.3.09 9.09 Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration.